IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

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C.P.No.23/99 in O.A.No.115/97.

Dt. of Decision: 11-03+99.

H.Ramachandran

.. Applicant.

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- Sri N.C.Sinha, ___
 SC Rly, Sec'bad.
- Sri S.P.Chowdhary, Chief Personnel Officer, SC Rly, Sec'bad.
- 3. Sri Palani Appan, Divisional Rly.Manager, (Commercial), O/o The DRM Office, SC Rly, Guntakal.
- 4. Sri P.Srivastav,
 Sr.Divl.Personnel Officer,
 SC Rly, Guntakal Division,
 Guntakal, Anantapur District.
 Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents: Mr.J.R.Gopala Rao, SC for Rlys.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE Mr. R.RANGARAJAN : MEMBER (ADMN)

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Mrs.Sakthi for Mr.J.R.Gopala Rao, learned counsel for the respondents.

- 2. The learned counsel for the respondent's to-day produced a letter No.G/P dated 19-12-98 of the respondents indicating that the judgement in OA.115/97 has been complied with.
- 3. We have perused the letter dated 19-12-98. The department has complied with the judgement in OA.115/97.
- 4. Hence, the CP is closed. No costs.